

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 01.05.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Appeal/44/2023
NAME OF THE COMPANY	Lakshmi Aruna Oxygen Company Pvt Ltd
NAME OF THE PETITIONER(S)	Mr. G.V.CH. Srinivasa Rao
NAME OF THE RESPONDENT(S)	Registrar of Companies , Telangana
UNDER SECTION	252

ORDER

Present: Ld. Proxy Counsel for the Petitioner.

None for the Roc.

Reminder to be issued to the RoC. **Matter is adjourned to 30.05.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)